

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 141 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
11.10.2017**

**NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhikar Hotels Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner(s):	Mr. Krishna Kumar, Advocate Mr. Srujana Suman Mund, Advocate		
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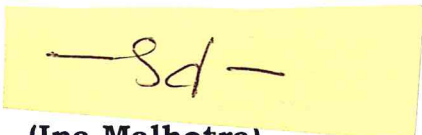
	For the Respondents 1&2:	Mr. Samay Maheshwar, Advocate		
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ORDER

The case has been transferred from the Hon'ble Principal Bench. Ld. Counsels for both the parties confirm that the compromise is under consideration. They pray for some time to file the MOU before this Hon'ble Court.

To come up on 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)